

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2821
ANSWERED ON:14.03.2013
RURAL DEVELOPMENT PROPOSALS
Jaiswal Shri Gorakh Prasad ;Singh Shri Ratan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of pending proposals for rural development in Uttar Pradesh as on date;
- (b) the reasons for the same; and
- (c) the action taken so far by the Government to finalise these proposals?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): The Ministry of Rural Development receives proposals from the State Governments and UT Administrations, District Rural Development Agencies (DRDAs) /Zilla Parishads for central assistance under rural development programmes. Such proposals are examined as per the programme guidelines and check list. The incomplete proposals are returned to the concerned State Government and the proposals complete in all respect are approved by the projects sanctioning/approval committees constituted in the Ministry. No proposal complete in all respect is kept pending with the Ministry including that from Uttar Pradesh.